Separate paging is given to this Part in order that it may be filed as a separate compilation.

(1) पृष्ठ नम्बर पास पॉट (तृतीय संस्करण) नियम, 1978 कहाँ रहेगा।

(2) पृष्ठ नम्बर राजस्थान में प्रकाशन की तारिख से लागू होगा।

(3) पासपोर्ट नियम, 1967 की अनुसूची में, —

(1) काल के 3 में जम संख्या 6 की वर्तमान प्रतिविदा के स्थान पर निरन्तरसीक्षित प्रतिविदा की जाय, यथा :—

“उपर प्रदेश राज्य”
MINISTRY OF EXTERNAL AFFAIRS
NOTIFICATION
New Delhi, the 17th October, 1978

G.S.R. 499(E).—In exercise of the powers conferred by Section 24 of the Passports Act, 1967 (15 of 1967), the Central Government hereby makes the following rules further to amend the Passports Rules, 1967, namely:

(1) These rules may be called the Passports (Third Amendment) Rules, 1978.

(2) These rules shall come into force on the date of publication in the Official Gazette.

(3) In Schedule I of the Passports Rules, 1967,—

(i) against Serial No. 6 in column 3, for the existing entry, the following entry shall be substituted, namely:

"The State of Uttar Pradesh";

(ii) after Serial No. 14 the following shall be inserted, namely:

"15 (a) Passport Officer, Bhopal (Passport Office, Bhopal)
(b) Public Relations Officer, Bhopal (Passport Office, Bhopal)
(c) Superintendent, Bhopal (Passport Office, Bhopal)"

[No. VI/401/48/78]
A. M. KHALEELI, Jt. Secy. (CPV)